

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 85/(MAH)/2012
CA No.

CORAM:

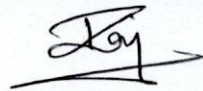
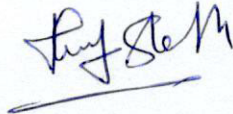
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016

NAME OF THE PARTIES: Mr. Hemant N. Sheth
V/s.
M/s. Antop Hill Warehousing Co. Ltd.

SECTION OF THE COMPANIES ACT: 237b of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	Satyan S. Israni (Partner) SD Israni Law Chambers	Adv. for Respondents	 

Order

CP No. 85/237b/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 12.1.2017.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 85/(MAH)/2012
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES:

Mr. Hemant N. Sheth

V/s.

M/s. Antop Hill Warehousing Co. Ltd.

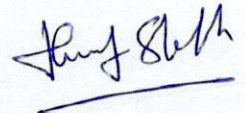
SECTION OF THE COMPANIES ACT: 237b of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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Hemant N. Sheth
i/b Khartan Co.
for the Respondent



CLIENT



HEMANT SHETH
Order
CP No. 85/237b/CLB/MB/MAH/2012

The Petitioner Counsel stated that this matter is already part-heard, but whereas the Counsel appearing on behalf of Respondents stated that his client appears to engage some another Advocate, so he requires some time to engage another Counsel. At request, this Bench directs the Respondents to make their submission on the next date of hearing.

List this matter for hearing on 13.10.2016.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)